NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 172/(MAH)/2017 Ma No. 587/2017

. CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Sanaa Syntex Pvt Ltd

V/s

SBI Global Factors Ltd

SECTION OF THE COMPANIES ACT: 1 & BP Code 2016.

S. No. NAME DESIGNATION

SIGNATURE

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ORDER MA 587/2017 in TCP 172/I&BC/NCLT/MB/MAH/2017

By Order of the Bench adjourned to 10.01.2018, 2nd on Board.

BHASKARAPANTULA MOHAN

Member(Judicial)

Date: 15.12.2017

M.K. SHRAWAT

Member (Judicial)